

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

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C.P. No. 559/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Ranjeet Padamkar Mulay
V/s
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
30.	Darendra Ringaraskar RCM & Associates LLP	Counsel	 18/12/17

ORDER

CP No.559/252(3)/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, the Company Petition is hereby dismissed as withdrawn with liberty to file in accordance with law.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)